

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

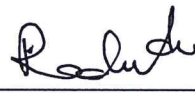
**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)**

**PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 01.01.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP/212/241/HDB/2017
NAME OF THE COMPANY	Vinayaka Cotton Mills Pvt Ltd
NAME OF THE PETITIONER(S)	M.Ramkishan Rao & (07) others Petitioners
NAME OF THE RESPONDENT(S)	Vinayaka Cotton Mills Pvt Ltd & (17) Others Respondents
UNDER SECTION	241/242

**Counsel for Petitioner(s):**


Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
A RAVINDRA	Advocate	saviankamlaw@gmail.com	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri A. Ravindra, Learned Counsel for the Petitioner.

CP disposed of by separate orders.

  
Member (T)

  
Member (J)

binnu